

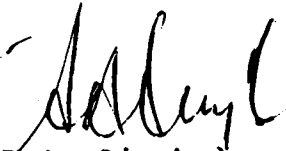
17.

06.5.2004
MA 932/2004 IN
OA 1444/2003

Present: Shri U.Srivastava, counsel for applicant.

MA-932/2004

MA-932/2004 is dismissed as withdrawn.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman